

**Disposal of claims by Madurai
Division of L. I. C.**

2210. SHRI D. S. A. SIVAP-
RAKASHAM: Will the Minister of
FINANCE be pleased to state:

(a) the total number of claims of
life and endowment policy received
by Madurai Division of L. I. C.
Tamil Nadu during the year Ist
January, 1982 to 21st December,
1982;

(b) total number disposed of and
the total number pending for more
than six months and the reason for
such pending cases; and

(c) whether any time limit has
been fixed for disposal of such claims?

THE DEPUTY MINISTER IN
THE MINISTRY OF FINANCE
(SHRI JANARDHANA POOJARY):

(a) and (b) The claims received
and disposed of by the Madurai divi-
sional office of the LIC during calen-
dar year 1982 were as under:—

Claims under	Claims received	Claims disposed
Whole life policies .	80	68
Endowment policies .	1,358	1,145
Total :	1,438	1,213

On 31st December, 1982, there
were 48 claims of the divisional office
pending for more than six months,
analysed as under:—

For want of requirements from caliments	29
Pending investigation of title .	16
Pending investigation of early claims	3
Total ;	48

(c) Yes, Sir. Three months in
cases other than early death claims.

**Liberalisation of terms and
conditions for Bank Credit to Ex-
servicemen**

2211. SHRI BHOGENDRAJHA:
Will the Minister of FINANCE be
pleased to state:

(a) whether terms and conditions
for bank credit to ex-servicemen have
been liberalised:

(b) if so, the details thereabout
including the maximum lending limit
rates of interest, etc.;

(c) whether Bank of India's bran-
ches at Madhubani (Bihar) and other
bank branches there have also been
directed to lend on new terms; and

(d) if so, the details thereabout?

THE DEPUTY MINISTER IN
THE MINISTRY OF FINANCE
(SHRI JANARDHANA POOJARY):

(a) No, Sir.

(b) to (d) Does not arise.